

tl
The 09 November, 2020

ORDER

Subject: Clearance of imported consignments of Pulses- reg.

As informed by Department of Consumer Affairs, Food and Public Distribution, in view of the rising trend in the prices of pulses, the imports are being facilitated to augment the availability of pulses. The imports are expected to arrive in large volumes through JNPT Mumbai, Chennai and Mundra ports. Accordingly, it is informed that importer of pulses may carry out advance filing of Bill of Entries in Food Import Clearance System of FSSAI and the Authorised Officers are hereby directed to facilitate and carry out food import clearance process on priority without delay for the consignments of imported pulses.

2. This issues with the approval of the Competent Authority.

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09/11/20
(Dr. Amit Sharma)
Director (Imports)
FSSAI-HQ

To:

1. All Authorised Officers, FSSAI- For compliance of above order.
2. Director (Customs) & Commissioner (Single Window Project, CBEC)- with a request to circulate to all officials of Customs Department working as Authorized Officers for compliance.

Copy for information to-

1. Senior Economic Adviser, Department of Consumer Affairs, Food and Public Distribution.
2. PPS to CEO, FSSAI
3. CITO, FSSAI-HQ (for uploading on the FSSAI website)